GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4275 TO BE ANSWERED ON 19TH AUGUST, 2025

IMPLEMENTATION OF ACABC SCHEME

4275. SHRI SHRIRANG APPA CHANDU BARNE:

SMT. BHARTI PARDHI:

SHRI BHAUSAHEB RAJARAM WAKCHAURE

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of persons trained under the Agri-Clinic and Agri-business Centre (AC&ABC) Scheme since its inception and the number of persons who have successfully set up agri-clinics and agri-business centres out of them, year and State-wise, particularly in Maharashtra;
- (b) the Government's definition of a "successful" agri-clinic or agri-business centre and the current success rate based on this definition;
- (c) whether any specific target has been fixed to increase this success rate and if so, the details thereof;
- (d) whether the success rate of established entrepreneurs is lower than that of trained candidates; and
- (e) if so, the specific reasons identified for this discrepancy including the corrective measures being taken to improve the conversion rate of trained agripreneurs into functional businesses?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): The total number of persons trained under the Agri-Clinic and Agri-business Centre (AC&ABC) Scheme since its inception and the number of persons who have successfully set up agri-clinics and agri-business centres out of them, year and State-wise including Maharashtra, from 2002-03 to 2024-25 are attached at Annexures I, II & III).
- **(b):** A successful Agri-Clinic or Agri-Business Centre (AC&ABC) venture is a venture established after completion of the AC&ABC training program with self finance or with financial assistance through a loan and availing the applicable subsidy under AC&ABC programme or convergence scheme with the AC&ABC Scheme, duly certified by Project

Director, ATMA, Programme Coordinator of Krishi Vigyan Kendra (KVK) or Head of nearest Research Station of State Agriculture University/ICAR Institute.

- **(c):** The targets for Success rate prescribed from 2025 onwards is 35% of total trained candidates.
- (d) & (e): Yes, the success rate of established entrepreneurs is lower than that of the trained candidates due to reasons such as:
 - i. Difficulties in getting credit facilities from banks.
 - ii. Some of the candidates are opting for higher studies after undergoing training.
 - iii. Some of the trained candidates are opting for other jobs.

The corrective measures being taken to improve the conversion rate of trained agripreneurs into functional businesses include:

- (i) Credit facilities from Commercial Banks, Regional Rural Banks, State Cooperative Banks, State Cooperative Agriculture, Rural Development Banks and other NABARD-refinance-eligible institutions. In addition, National Scheduled Castes Finance and Development Corporation (NSFDC), National Backward Classes Finance and Development Corporation (NBCFDC) and National Safai Karamcharis Finance and Development Corporation (NSKFDC) are also extending credit facilities to Agri-preneurs.
- (ii) Loans up to ₹10 lakh are extended under the Prime Minister Micro Units Development & Refinance Agency Ltd. (PMMUDRA) Yojana, as per eligibility.
- (iii) As per Reserve Bank of India's security norms for tiny industries, loans up to ₹10 lakh are secured through hypothecation of assets created, without the need for additional collateral.
- (iv) Most of the activities are covered under the Credit Guarantee Scheme of Credit Guarantee Fund Trust for Small Industries (CGTSI), ensuring enhanced credit access and reduced risk for entrepreneurs.
- (v) Activities listed under the AC&ABC programme fall under the Priority Sector Lending norms of the RBI Master Direction, for Agricultural Sector ensuring favorable lending terms.
- (vi) NABARD's District Development Managers (DDMs) facilitate timely sanction and disbursement of loans and subsidies to Agri-preneurs under the AC&ABC Scheme by coordinating with Nodal Training Institutes (NTIs), financing banks, and other stakeholders. NTIs are required to submit a monthly statement on the status of Detailed Project Report (DPR) to the concerned DDMs, Extension Education Institutes (EEIs) and National Institute of Agricultural Extension Management (MANAGE). The DDMs review the status of loan sanctions on the DPRs during Block Level Bankers Committee (BLBC) and District Level Consultative Committee (DLCC) meetings.

Annexure-I

State wise details of number of persons trained and who have successfully set up agri-clinics and agri-business centres (AC&ABC):

SI. No.	State	Number of	Number of agri-clinics and ag
		persons Trained	business centres set up
1.	Andhra Pradesh	1838	538
2.	Arunachal Pradesh	48	3
3.	Assam	845	281
4.	Bihar	4575	1630
5.	Chandigarh	4	2
6.	Chhattisgarh	1036	425
7.	Delhi	44	6
8.	Goa	19	10
9.	Gujarat	2309	916
10.	Haryana	755	251
11.	Himachal Pradesh	431	112
12.	Jammu and Kashmir	1556	191
13.	Jharkhand	835	222
14.	Karnataka	4883	1968
15.	Kerala	304	87
16.	Madhya Pradesh	5844	2686
17.	Maharashtra	26136	13238
18.	Manipur	522	135
19.	Meghalaya	37	4
20.	Mizoram	52	0
21.	Nagaland	187	22
22.	Orissa	643	116
23.	Pondicherry	159	92
24.	Punjab	671	225
25.	Rajasthan	5150	2042
26.	Sikkim	9	1
27.	Tamil Nadu	10085	5091
28.	Telangana	2430	665
29.	Tripura	6	2
30.	Uttar Pradesh	20961	10071
31.	Uttaranchal	626	212
32.	West Bengal	1276	343
	Total	94276	41587

Year wise details of number of persons trained and who have successfully established agri-clinics and agri-business centres (AC&ABC):

Annexure-II

SI. No.	Financial Year	Candidates Trained	Candidates Established Ventures
1.	2002 - 2003	2400	416
2.	2003 - 2004	1828	457
3.	2004 - 2005	2925	784
4.	2005 - 2006	2894	1416
5.	2006 - 2007	3149	1081
6.	2007 - 2008	2742	1040
7.	2008 - 2009	2504	1011
8.	2009 - 2010	2564	1111
9.	2010 - 2011	3224	1292
10.	2011 - 2012	4015	2136
11.	2012 - 2013	4424	2250
12.	2013 - 2014	4451	2321
13.	2014 - 2015	5437	2545
14.	2015 - 2016	5259	2582
15.	2016 - 2017	5728	2807
16.	2017 - 2018	5646	2490
17.	2018 - 2019	6600	2392
18.	2019 - 2020	7340	626
19.	2020 - 2021	1190	2475
20.	2021 - 2022	5669	3411
21.	2022 - 2023	4794	2734
22.	2023 - 2024	4964	2511
23.	2024 - 2025	4529	1699
	Total	94276	41587

Annexure-III

Yearwise details of number of persons trained and who have successfully established agri-clinics and agri-business centres (AC&ABC) in Maharashtra State:

SI. No.	Financial Year	Candidates Trained	Candidates Established Ventures
1.	2002 - 2003	348	58
2.	2003 - 2004	212	119
3.	2004 - 2005	482	188
4.	2005 - 2006	560	292
5.	2006 - 2007	524	118
6.	2007 - 2008	508	171
7.	2008 - 2009	361	207
8.	2009 - 2010	507	162
9.	2010 - 2011	920	357
10.	2011 - 2012	1244	750
11.	2012 - 2013	1102	595
12.	2013 - 2014	1157	617
13.	2014 - 2015	1588	797
14.	2015 - 2016	1488	754
15.	2016 - 2017	1443	996
16.	2017 - 2018	1610	843
17.	2018 - 2019	1875	934
18.	2019 - 2020	2425	199
19.	2020 - 2021	493	1040
20.	2021 - 2022	2092	1355
21.	2022 - 2023	1669	1242
22.	2023 - 2024	1725	770
23.	2024 - 2025	1803	674
	Total	26136	13238
